NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.110/KB/2017 C.P-693/2016

17.11.17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name	of the Company	Shivangan Tie up Pvt.Lt	d	
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. TIAINLA Og Director O(OR) (EK)
Ministry of
Corporate defairs

ORDER

No one is present from the petitioner's side. Ms. Tiainla, Dy. Director from O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Govt. are present.

List on 13/12/2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (I)

Sd